GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA STARRED QUESTION NO. 181 ANSWERED ON 14.03.2023

USE OF ELECTRIC VEHICLES

*181. SHRI ANUBHAV MOHANTY:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) the details and the number of electric vehicles currently being used on the roads of India, State-wise particularly in Odisha;

(b) the proportion of total vehicles that this number amounts to, State-wise;

(c) the number of e-charging facilities that are currently available to drivers of electric cars across the country, State-wise;

(d) whether any incentive on prices of batteries has been offered for both the manufacturer and the customer in order to make electric vehicles more affordable;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) whether the Government proposes to promote the use of electric vehicles in the country and if so, the details thereof, State-wise including Odisha?

ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 181, PRIORITY NO.01 FOR 14.03.2023 ASKED BY SHRI ANUBHAV MOHANTY, MP, ODISHA --REGARDING "ELECTRIC VEHICLES".

(a) & (b): As per the information available in the VAHAN-4 centralized database of RC (Registration Certificate), the number of electrical vehicles as on 06.03.2023 and the proportion to total vehicles, State- wise, including Odisha are attached at **ANNEXURE-I**.

(c): As per the inputs received from Ministry of Power, the details of state wise Public EV charging Stations is given at **ANNEXURE-II**.

(d) & (e): No Sir. MHI does not provide any incentive on prices of batteries in order to make Electrical Vehicles more affordable. However, MHI has launched Production Linked Incentive (PLI) Scheme, wherein incentives are given to the manufacturers of Advanced Chemistry Cells (ACC). The scheme envisages to establish a cumulative ACC battery manufacturing capacity of 50GWh. The details of the PLI ACC scheme may be seen at https://heavvindustries.gov.in/UserView/index?mid=2487.

(f): Yes Sir. In order to promote the use of Electric Vehicles (EV) in the country including Odisha, the Government launched the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 and presently, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. This phase of FAME II focuses on supporting electrification of public and shared transportation through subsidies to 7,090 e-Buses, 5 lakh e-3 Wheelers, 55,000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers.

The number of electrical vehicles supported under FAME India Scheme Phase II including Odisha are mentioned in **Annexure III.**

Further, following steps have been taken by the Government for adoption of EV in the country:

(i) The Government on 12th May 2021 approved Production Linked Incentive (PLI) scheme for manufacturing Advanced Chemistry Cells (ACC) in order to promote their manufacturing in the country. The budgetary outlay of the scheme is Rs.18,100 crores.

(ii) EVs are also incentivized under Production Linked Incentive (PLI) Scheme for Automobile and Auto Components, which was approved on 15th September 2021 with a budgetary outlay of Rs.25,938 crores for a period of 5 years.

(iii) GST on EVs has been reduced from 12% to 5%; GST on chargers/ charging stations for EVs has been reduced from 18% to 5%.

(iv) Ministry of Road Transport & Highways (MoRTH) announced that the battery operated vehicles will be given green license plates and be exempted from permit requirements.

(v) MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of the EVs.

Annexure referred to in 181 part (a) and (b) of Lok Sabha starred question no. 181 for 14.03.2023

		Electric Vehicle	Total Vehicle	
S. No.	State Name	Count	Count	Proportion
1	Andaman & Nicobar Island	182	1,58,315	0.00115
2	Andhra Pradesh	51,322	1,59,62,424	0.00322
3	Arunachal Pradesh	24	2,90,622	0.00008
4	Assam	94,929	51,78,788	0.01833
5	Bihar	1,28,885	1,12,35,698	0.01147
6	Chandigarh	5,533	8,25,027	0.00671
7	Chhattisgarh	40,516	72,67,618	0.00557
8	Delhi	2,03,263	1,40,12,763	0.01451
9	Goa	8,710	11,86,956	0.00734
10	Gujarat	99,236	2,22,48,231	0.00446
11	Haryana	56,243	1,18,52,730	0.00475
12	Himachal Pradesh	1,877	21,29,378	0.00088
13	Jammu and Kashmir	7,080	19,87,453	0.00356
14	Jharkhand	28,395	68,66,827	0.00414
15	Karnataka	1,83,536	2,93,84,250	0.00625
16	Kerala	65,545	1,65,74,564	0.00395
17	Ladakh	47	41,404	0.00114
18	Madhya Pradesh	42,957	1,83,07,752	0.00235
19	Maharashtra	2,26,134	3,36,60,442	0.00672
20	Manipur	1,052	5,43,568	0.00194
21	Meghalaya	83	5,00,953	0.00017
22	Mizoram	76	3,44,378	0.00022
23	Nagaland	60	4,05,992	0.00015
24	Odisha	45,562	1,04,24,349	0.00437
25	Puducherry	3,376	13,11,922	0.00257
26	Punjab	25,597	1,29,57,699	0.00198
27	Rajasthan	1,43,273	1,84,43,455	0.00777
28	Sikkim	21	1,05,211	0.00020
29	Tamil Nadu	1,29,153	3,10,67,518	0.00416
30	Tripura	12,229	7,00,334	0.01746
31	UT of DNH and DD	303	3,66,873	0.00083
32	Uttar Pradesh	4,65,432	4,30,00,681	0.01082
33	Uttarakhand	42,308	35,96,346	0.01176
34	West Bengal	57,512	1,48,95,998	0.00386
	Grand Total	21,70,451	33,78,36,519	0.00642

Detail of State Wise Electric and Total Vehicle count as on 06-03-2023

Annexure referred to in 181 part (c) of Lok Sabha starred question no. 181 for 14.03.2023

S. No.	State Name	No. of Operational PCS	
1	Andaman & Nicobar	3	
2	Andhra Pradesh	222	
3	Arunachal Pradesh	9	
4	Assam	48	
5	Bihar	83	
6	Chandigarh	6	
7	Chhattisgarh	46	
8	Delhi	1845	
9	Goa	44	
10	Gujarat	195	
11	Haryana	232	
12	Himachal Pradesh	27	
13	Jammu & Kashmir	24	
14	Jharkhand	60	
15	Karnataka	704	
16	Kerala	192	
17	Lakshadweep	1	
18	Madhya Pradesh	174	
19	Maharashtra	660	
20	Manipur	16	
21	Meghalaya	19	
22	Nagaland	6	
23	Odisha	117	
24	Puducherry	4	
25	Punjab	126	
26	Rajasthan	254	
27	Sikkim	1	
28	Tamil Nadu	441	
29	Telangana	365	
30	Tripura	18	
31	Dadar & Nagar Haveli and Daman & Diu	1	
32	Uttar Pradesh	406	
33	Uttarakhand	48	
34	West Bengal	189	
	Total	6586	

State wise operational Public EV Charging Stations (PCS)

ANNEXURE-III

Annexure referred to in 181 part (f) of Lok Sabha starred question no. 181 for 14.03.2023 State/UT-wise list of Electric Vehicles supported under FAME-India Scheme Phase-II including Odisha are as under. (as on 02.03.2023)

S. No.	State/UTs	Total Number of /Sales
1	Jammu Kashmir	3409
2	Himachal Pradesh	1211
3	Punjab	10380
4	Chandigarh	1270
5	Uttarakhand	9566
6	Haryana	17708
7	Delhi	58226
8	Rajasthan	63755
9	Uttar Pradesh	41134
10	Bihar	19299
11	Sikkim	9
12	Arunachal Pradesh	3
14	Manipur	423
16	Tripura	2808
17	Meghalaya	48
18	Assam	3929
19	West Bengal	10760
20	Jharkhand	8988
21	Odisha	28975
22	Chhattisgarh	20709
23	Madhya Pradesh	31860
24	Gujarat	78133
27	Maharashtra	155405
28	Andhra Pradesh	37282
29	Karnataka	129717
30	Goa	6181
31	Lakshadweep	7
32	Kerala	44871
33	Tamil Nadu	88404
34	Puducherry	1703
35	Andaman and Nicobar Islands	8
36	Telangana	38183
37	Ladakh	20
38	The Dadra and Nagar Haveli and Daman and Diu	140
	Total	9,14,524